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## WEST BENGAL EMPLOYMENT SCHEME LOANS (RECOVERY) ACT, 1976

3 of 1976

[23rd March, 1976]

## **CONTENTS**

- 1. Short title and extent
- 2. Definitions
- 3. Recovery of arrears of term loan as a public demand
- 4. Act to override the Bengal Public Demands Recovery Act, 1913 in certain cases
- 5. Power to make rules
- 6. Repeal and savings

## WEST BENGAL EMPLOYMENT SCHEME LOANS (RECOVERY) ACT, 1976

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An Act to provide for recovery, as public demands, of loans advanced by banks and other financial institutions to educated unemployed persons in West Bengal under schemes framed by the Government of West Bengal under its Additional Employment Programme for providing employment to such persons. WHEREAS it is expedient to provide for recovery, as public demands, of loans advanced by banks and other financial institutions to educated unemployed persons in West Bengal under schemes framed by the Government of West Bengal under its Additional Employment Programme for providing employment to such persons; It is hereby enacted as follows:

- 1. Short title and extent :-
- 2. Definitions :-
- 3. Recovery of arrears of term loan as a public demand :-
- 4. Act to override the Bengal Public Demands Recovery Act, 1913 in certain cases :-

- 5. Power to make rules :-
- 6. Repeal and savings :-